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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI

O.A. No. 2065/1990

New Delhi, dated the 20th Jan., 1995

CORAM

Hon'ble Shri B.K.Singh, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Harish Chander Chhabra,
Asstt. Supdt (Personnel)
Divnl. Rly. Managers Office,
Northern Railway, New Delhi

Shri Sada Nand Sharma
Divnl. Rly Managers Office (NR)
New Delhi

Shri S.P. Srivastava
Asstt. Supdt. (Engineering)
Divl. Rly. Managers Office,
Railway, New Delhi

Shri S.K. Shandil,
Asstt. Supdt. (Personnel)
Rly. Managers Office, New Delhi

Shri G.S. Mali
Chief Welfare Inspector
N. Rly Hd. Qrs. Baroda House, New Delhi

Shri B.L. Kalia
Asstt. Supdt. (Personnel)
N. Rly. Baroda House, New Delhi

Shri M.S. U. Hashmi,
Sr. Welfare Inspector,
N. Rly. Hd. Qrs. Baroda House, New Delhi

.. Applicants

(None for the applicants)

V/s

1. Union of India through Genl. Manager
N. Rly. Hd. Qrs. Baroda House, New Delhi
2. Chief Personnel Officer (N.R.)
Baroda House, New Delhi
3. Shri B.S.C. Manchanda,
Deputy C.P.O. (Gazetted)
N. Rly. Baroda House, New Delhi

.. Respondents

(None for the respondents)

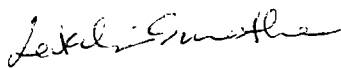
ORDER (ORAL)

(Hon'ble Shri B.K.Singh, Member (A))

We note that this matter has been on board since 18-1-1995. None appeared for the parties on 19.1.1995 and today also, neither the applicant nor his counsel was

present when this case has been called out twice.

In the circumstances, this OA is dismissed
for default and non prosecution.


(Lakshmi Swaminathan)
Member (J)

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(B.K. Singh)
Member (A)